

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

**Item No. 29  
CP No. (IB)-313/7/JPR/2019  
Under Section 7 of IBC, 2016**

**In the matter of:**

**M/s Reckon Industries Limited & Ors.**

**....Financial Creditor**

**Versus**

**M/s Warm Forging Pvt. Ltd. & Ors.**

**.....Corporate Debtor**

**Coram: HON'BLE MR. AJAY KUMAR VATSAVAYI, JUDICIAL MEMBER  
HON'BLE MR. RAGHU NAYYAR, TECHNICAL MEMBER**

**ORDER**

It is brought to our notice that Hon'ble Justice Mr. Anshuman Singh, Former Acting Chief Justice of the Hon'ble High Court of Rajasthan and also the Former Governor of the State of Rajasthan, passed away on 08.03.2021. As a mark of respect to the departed soul, the NCLT Rajasthan Bar Association, Jaipur submitted that the Advocates are requesting to defer the proceedings for today. In view of the same and at the request of the Bar Association and the Ld. Counsels, list the matter on 08.04.2021.

Sd-

(Raghu Nayyar)  
Technical Member

March 09, 2021  
H.M

Sd-

(Ajay Kumar Vatsavayi)  
Judicial Member